

(b) whether it is a fact that the coal released to the company was sold at open market rates to brick-kiln owners and other consumers; and

(c) whether any restrictions were imposed by Coal Controller for use or resale of the coal thus released to M/s. Kanoria Coal Company?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The demands of the State Governments for meeting their requirements of brick burning coal were accepted by the National Coal Development Corporation (Private) Ltd., and programmed on the State Collieries. No demand was refused during the period under reference. The Uttar Pradesh Government, however, decided to draw only 50 per cent of their requirements on their own account, although the full quantity had been agreed to by the Corporation. The coal sold to M/s. Kanoria Coal Company was out of surplus stocks available with the State Collieries.

(b) The Government of India have no information. Sanctions were issued by the Coal Controller in favour of M/s. Kanoria Coal Company in accordance with the recommendations of and the permits issued by the Provincial Iron & Steel Controller, Uttar Pradesh, Kanpur. The disposal of coal on its arrival at destination points within the State is done by the State Government.

(c) No.

**Central Public Health Engineering Research Institute, Nagpur**

2075. Pandit J. P. Jyotishi: Will the Minister of Scientific Research and Cultural Affairs be pleased to state what is the estimated cost of the Central Public Health Engineering Research Institute to be established at Nagpur?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): No complete estimate of cost of the Central Public Health Engineering Research Institute has

been prepared. According to the plan approved by the Governing Body of the Council of Scientific and Industrial Research it is estimated that the Institute will cost Rs. 31.00 lakhs in capital expenditure and Rs. 28.235 lakhs in recurring expenditure over a three year period ending with the Second Five Year Plan.

**राज्यों में साक्षरता**

२०७६. श्री कुमुदचक्र राय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे, कि देश के विभिन्न राज्यों में कितने प्रतिशत साक्षरता है ?

शिक्षा मंत्री (डा० क० ला० खोसला) : नवीनतम सूचना एकत्र की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जायेगी ।

**Punjab State Youth Welfare Board**

2077. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) whether the Central Government has offered any grant to the Punjab State Youth Welfare Board for the year 1959-60;

(b) if so, the amount thereof; and

(c) the nature of projects proposed to be undertaken by the State Youth Welfare Board with the Central grants?

The Minister of Education (Dr. K. L. Shrimall): (a) No, Sir.

(b) and (c). Do not arise.

**Evening Colleges in Delhi**

2078. Shri Jinachandran: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 643 on the 20th February, 1959 and state:

(a) the names of Universities to which the evening colleges in Delhi are affiliated; and

(b) what is the percentage of students attending these colleges, who are employed?